Suppl Cause List No. 1 Sr. No. 2

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CrlM No. 1554/2019 In Bail App. No. 206/2019

Hem Raj ...Applicant(s)

Through: - Mr. Asheesh Singh Kotwal, Advocate.

v/s

UT of J&K and another

...Non-applicant(s)

Through: - Mr. Rajesh Thappa, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Objections have been filed.

Heard learned counsel for the parties.

Reserved for orders.

(PUNEET GUPTA)
JUDGE

Jammu 26.05.2020 Pawan Chopra